

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU
(Chief Justice's Secretariat)

Email: cj.sec.highcourt@gmail.com

Subject:- Promotion of Junior Scale Stenographer to the post of Senior Scale Stenographer in the Subordinate Courts of Jammu Division.

ORDER

No. 2198 of 2024/By

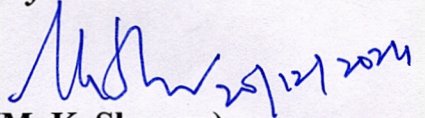
Dated: 20/12/2024

Sanction is hereby accorded to the promotion of following Junior Scale Stenographers to the posts of Senior Scale Stenographers in the pay Level-7 (44900-142400) in the District Judiciary of Jammu Division:

S. No	Name and designation of the Promoted official	Present place of Posting	Effective date of promotion
1.	Sh. Pawan Kumar Sharma, Jr. Scale Stenographer	Special Mobile Magistrate Court (Sub Judge), 13th F.C, Jammu	From the date of issuance of this Order.
2.	Sh. Shri Amit Sharma, Jr. Scale Stenographer	City Judge Court, Jammu	From the date of issuance of this Order.
3.	Ms. Sonia Gupta, Jr. Scale Stenographer	Chief Judicial Magistrate, Reasi	From the date of issuance of this Order.
4.	Sh. Vishal Uppal, Jr. Scale Stenographer	Special Railway Magistrate, Jammu	From the date of issuance of this Order.

Note: - Posting Orders of the promotees shall be issued separately.

(By Order of Hon'ble the Chief Justice).


(M. K. Sharma)

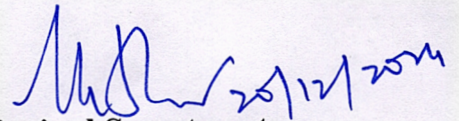
**Principal Secretary to
Hon'ble the Chief Justice**

No: 1725-32/By-547

Dated: 20/12/2024

Copy to the: -

1. Registrar General, High Court of J&K and Ladakh.
2. Registrar Vigilance, High Court of J&K and Ladakh.
3. Registrar Rules, High Court of J&K and Ladakh.
.....for information.
4. Pr. District & Sessions Judge, Jammu & Reasi for information and n/a.
5. All the Presiding of the concerned Court for information and n/c.
6. Chief Librarian, High Court Wing Srinagar/Jammu for keeping record of same.
7. Incharge NIC, High Court Wing, Jammu for uploading the aforesaid order on the High Court website.
8. Order file.



**Principal Secretary to
Hon'ble the Chief Justice**